

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2750
ANSWERED ON:08.08.2003
OPENING OF NEW BANK BRANCHES
AVSM, BRIG.(RETD.) KAMAKHYA PRASAD SINGH DEO

Will the Minister of FINANCE be pleased to state:

- (a) the State-wise number of branches set up by the public sector banks as on date;
- (b) whether these banks have any proposal to set up more such branches during 2003-2004; and
- (c) if so, the bank-wise and State-wise details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI ANANDRAO VITHOBA ADSUL):

- (a) The State-wise number of branches of public sector banks as on 31.7.2003 is given in the enclosed statement.
- (b) and (c) As per the extant branch licensing policy of RBI, Board of Directors of banks can decide the policy and strategy for setting up new branches taking into account the business potential of the proposed branches. As on 31.3.2003 there are 392 authorizations issued by RBI to public sector banks for opening new branches after completing various formalities, including, finalization of infrastructure facilities and selection of suitable premises etc. required at the proposed centres. Accordingly, at this stage, it is not possible to indicate as to how many branches shall be opened by each public sector bank in each State during the year 2003-2004.